

निगम (इंडियन प्रायल कारपोरेशन) ने हाल में विदेशों को पेट्रोलियम तथा कोयले (कोक) का निर्यात किया है ;

(ख) भारत ने विदेशों को ऐसी कितनी अन्य वस्तुओं का निर्यात किया है ; और

(ग) इस से कितनी विदेशी मुद्रा प्राप्त हुई है ?

पेट्रोलियम और रसायन मन्त्री (श्री अल्लसेन) : (क) जी हां, भारतीय तेल निगम द्वारा हाल ही में कुछ पेट्रोलियम कोक का निर्यात किया गया है ।

(ख) और (ग). 1965 में भारत से लगभग 3.92 करोड़ रुपये के मूल्य का पेट्रोलियम मोम और हल्के भासवनों (Light distillate) का निर्यात किया गया ।

दिल्ली की शिक्षा संस्थाओं में घनाचार

5390-बी. डा० राम मनोहर लोहिया :

श्री रामसेकृष्ण दास :

श्री बागड़ी :

श्री काशीराम गुप्त :

श्री उटिया :

श्री मधु लिमये :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि दिल्ली की शिक्षा संस्थाओं में कुछ घनाचार एक सामान्य बान हो गई है जैसे—

(1) गनन तरीके अपना कर बिद्या-चिबों को तरक्की दी जाती है ;

(2) जिन प्रबन्धकों, हेडमास्ट्रो, और अध्यापकों के विरुद्ध दुविनियोग और कुप्रबन्ध के आरोप सिद्ध हो जाते हैं, उन्हें केवल दिखाने के लिए ही स्वतन्त्र कर दिया

जाता है, किन्तु वास्तव में उन्हें तरक्की दी जाती है ; और

(3) लेखकों, प्रकाशकों और शिक्षा अधिकारियों ने निम्न स्तरीय पुस्तकें अनुमोदित करा कर रुपये अर्जित किया है ; और

(ख) यदि हां, तो सरकार ने ऐसे घनाचारों को रोकने के लिए अब तक क्या कदम उठाए हैं ?

शिक्षा मन्त्री (श्री सु० क० चागला) :

(ख) (1)-(3) जी नहीं ।

(क) (3) जी नहीं । शिक्षा विभाग ने विभाग में ही पाठ्यपुस्तकों के निर्माण और प्रकाशन के लिए एक 'यूनिट' स्थापित किया है । उच्च माध्यमिक कक्षाओं (अर्थात् नवी, दसवी, ग्यारहवीं) के लिए पाठ्यपुस्तकों के मेट का अनुमोदन । सिफारिश माध्यमिक शिक्षा बोर्ड, नई दिल्ली द्वारा की जाती है ।

(ख) प्रश्न नहीं उठता ।

Primary Education in Calcutta

5390-C. Shri Kishen Pattnayak:

Dr. Ram Manohar Lohia:

Shri N. Dandekar:

Shri Priya Gupta:

Shri Indrajit Gupta:

Shri Daji:

Shri Madhu Limaye:

Shrimati Romu Chakravarty:

Shri S. M. Banerjee:

Will the Minister of Education be pleased to state:

(a) how many new primary schools have been opened in Calcutta after Independence to give effect to the directive principles embodied in Article 45 of the Constitution;

(b) what proportion of children of the age group 5-11 are receiving free education in Calcutta and other urban centres of West Bengal;

(c) whether Government's attention has been drawn to the J. P. Naik

report (then Adviser to Education Ministry at the Centre) on primary education and especially to the deplorable state of Primary Education in Calcutta described in the report; and

(d) if so, the steps recommended by the Central Government to implement this report and the action taken by the Government of West Bengal thereon?

The Minister of Education (Shri M. C. Chagla): (a) and (b). Information has been called for from the State Government and will be laid on the Table of the House in due course.

(c) Yes, Sir.

(d) The Report was sent to the Government of West Bengal for necessary action. The latest report received from them indicates that the Corporation has been requested to prepare a scheme for extending primary education facilities in Calcutta under which it should either bear 50 per cent of the expenditure or levy education cess on municipal properties in Calcutta and the State Government would be prepared to extend financial assistance for this scheme. They are pursuing the matter with the Corporation.

While "free primary education" is the ultimate goal of the State Government, for the present they are striving to provide sufficient educational facilities both free and fee-paying for all children.

The State Government has been requested to send a detailed report on the subject.

CORRECTION OF ANSWERS

UPGRADATION OF PADNE BRANCH POST OFFICE IN KERALA

[U.S. Q. No. 1330]

The Minister of State in the Departments of Communications and Parliamentary Affairs (Shri Jaganatha Rao): In the reply given to the Lok Sabha to the Unstarred question No. 1330 on 2-3-1966 by Shri Mohammed Koya it was stated that no representation

had been received to upgrade the Padne Branch post office in Kerala. It is now reported that a representation was received in April, 1964. On examination of the proposal, however, it has been found that upgradation of Padne Branch Office is not justified as financial and work-load standards are not satisfied.

The reply to the question may kindly be read as follows:

(a) Yes, Sir.

(b) No, Sir.

(c) Padne Branch Office could not be upgraded since it did not satisfy the standards laid down for upgradation of Branch Offices.

EXPENDITURE ON OFFSHORE DRILLING IN IRAN

[U.S. Q. No. 3064]

The Minister of Petroleum and Chemicals (Shri Alagesan): In reply to part (c) of the Unstarred Question No. 3064 on 30th March, 1966, regarding expenditure on offshore drilling in Iran, I had stated that the expenditure incurred was "Rs. 6.84 crores upto 31st December, 1965, out of which the share of ONGC is one-third." The correct position is that the whole amount of Rs. 6.84 crores represents ONGC's share of expenditure incurred on oil exploration in Iran's off-shore areas.

12.14 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

POWER FAILURE IN DELHI

Shri Yashpal Singh (Kairana): I call the attention of the Minister of Irrigation and Power to the following matter of urgent public importance and request that he may make a statement thereon:—

"Power failure in Delhi!"

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): The